

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:662
ANSWERED ON:07.08.2013
DEVELOPMENT OF YAMUNA RIVERBED
Jeyadural Shri S. R.;Ramasubbu Shri S.

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Government had conducted any study regarding the development of Yamuna riverbed and if so, the details thereof;
- (b) the steps taken by the Government for acquisition of Yamuna riverbed for its development;
- (c) the time by which this development work is likely to be started and completed;
- (d) whether the Delhi Metro Rail Corporation (DMRC), Delhi Development Authority (DDA) and some other organizations are dumping debris on Yamuna riverbed;
- (e) if so, the estimated quantity of dumped construction material/debris lying on the Yamuna riverbed;
- (f) the action plan prepared to remove the debris from the riverbed at the earliest; (g) whether the National Green Tribunal has also directed various agencies including DMRC and DDA to remove dumped construction material/debris from the riverbed and ensure that debris are not dumped there by their contractors; and (h) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSHI)

(a) : Delhi Development Authority (DDA) has conducted a study for development of Yamuna riverbed as per recommendation of Master Plan and Zonal Plan. The study of all natural features and site conditions has resulted in developing a conceptual plan and a structural plan for river front development, which provides integrated development along the riverbed for Bio-diversity park and recreational areas.

(b)& (c): DDA plans to acquire land at village Burari in consultation with Govt. of National Capital Territory of Delhi.

Development work has been initiated in a phased manner. Bio-diversity Park near Jharoda Majra and Golden Jubilee Park near Old Yamuna Bridge are being developed in a phased manner.

(d)& (e): No, Madam. Material already dumped is being removed from Yamuna Riverbed. An estimated quantity of 85000 cum. of construction material/debris material was lying on the riverbed.

(f): As per action plan prepared for this purpose, debris will be removed by 31.08.2013.

(g)& (h): Yes, Madam. As per Court orders, DDA is taking the following actions:-

(i) Display boards erected at site warning against dumping of debris.

(ii) Security arrangements have been enhanced.

(iii) Barricading entries to riverbed to check vehicular movement.

(iv) Field staff have been directed to ensure that debris is not dumped on the riverbed.